

CRP - CASES

1	CRP/1047/2015	ALONG WITH MP.1 / 2015 P.ARUMUGHA GOUNDER AND ANOTHER. VS A.VADAPPAN	M/S.R.NALLIYAPPAN T.MEGANATHAN ----- M/S.R.SUBRAMANIAN B.RAVI FOR SOLE RESPT
2	CRP/1058/2015	ALONG WITH MP.1/2015 - FOR STAY JESUDASS AND ANOTHER. VS MRS.GNANAMANI AND ANOTHER.	M/S.M.BABU MUTHU MEERAN J.SUBBIAH G.GEETHANJALI ----- M/S.N.SELVARAJU S.ANU FOR R1 R2 THE SUB REGISTRAR PALLAVARAM, CHENNAI
3	CRP/1061/2015	ALONG WITH MP.1 / 2015 RANGANAYAGI VS E. MAHADEVAN	M/S.A.GOUTHAMAN P. SANKAR ----- M/S.C.SATHISH R.RADHIKA FOR RESPT
4	CRP/1110/2015	ALONG WITH MP.1 / 2015 THE SPECIAL OFFICER AND ANOTHER. VS M/S SRI RAM AUTO CONSULTING	M/S.R.BALARAMESH V.VIJAYASURYA ----- M/S.R.NALLIYAPPAN T.MEGANATHAN FOR SOLE RESPONDENT
5	CRP/1376/2015	ALONG WITH MP.1 / 2015 TMT DHANABAKKIYAM VS DR. E. MOHANARAM	M/S.GURU DHANANJAY V.YASHWINI FOR PETITIONER ----- M/S.S.KALYANARAMAN S.PAVITHRA PRABA FOR RESPT
	AND CRP 1377/2015	TMT DHANABAKKIYAM VS G. VENU	M/S.GURU DHANANJAY V.YASHWINI FOR PETITIONER ----- M/S.S.KALYANARAMAN S.PAVITHRA PRABA FOR RESPT
6	CRP/1442/2015	ALONG WITH MP.1 / 2015 MOHAMAD AFZAL DHALA VS R HARIKRISHNAN AND ANOTHER.	M/S.CPG.YOGANAND AND ASSO ----- M/S. S.MAHIMAIRAJA M.RENTON FOR R1 AND R2
7	CRP/1537/2015	ALONG WITH MP.1/2015 - FOR STAY GANESAN VS VAITHIYALINGAM DIED AND 5 OTHERS.	M/S.A.MUTHUKUMAR P.SRIVIDHYA V.SUNDAR ----- M/S.R.GURURAJ D.BASKARAN FO RR 2,4,& 5 M/S.S.VEDIAPPAN B.RAMESH FOR R6 R1 NO SUCH PERSON R3 UNCLAIMED
8	CRP/1558/2015	ALONG WITH MP.1/2015 - FOR STAY PONNUGOUNDER AND 2 OTHERS. VS O.SELLAPPAN AND 2 OTHERS.	M/S.B.KUMARASAMY R.BABU ----- M/S.K.SATHYAMOORTHY FOR RR1TO3

9	CRP/1566/2015	ALONG WITH MP.1 / 2015 BAKKIAM AND ANOTHER. VS LATE GOVINDAMMAL AND 5 OTHERS.	M/S.A.ESAKKIAPPAN K.S. KARTHIK RAJA M. SIVAVARTHAN ----- M/S.S.KALYANARAMAN S.PAVITRAPRABA FOR RR 3& 4 (2 VAKALAT FILED) R1 AND R2 LEFT R5 THE TAHSILDAR METTUR DAM, SALEM R6 ELAIYAMMAL
10	CRP/1570/2015	ALONG WITH MP.1 / 2015 SEETHARAMA CHETTIAR(DIED) AND 8 OTHERS. VS MANNAU NATTAR (DEAD) AND 6 OTHERS.	M/S.K.GOVI GANESAN ----- M/S.R.BALAKRISHNAN D.RAJASEKAR FOR RR 1 TO 7
11	CRP/1573/2015	ALONG WITH MP.1 / 2015 T. AYYASAMY AND ANOTHER. VS THE CHIEF MANAGER/FINANCE AND 2 OTHERS.	M/S.A.KANAKA VELAPPAN M. SENTHAMIZH SELVAN R.J. YAGA ANANDHI ----- M/S.V.RAJESH BABU K.NEWLIN FREDERICK FOR R3 M/S.N.NITHIANANDAM A.JAYARAMAN FOR R1 R2 LEFT
12	CRP/1594/2015	ALONG WITH MP.1/2015 - FOR STAY KATHIRIAPPAN VS GOVINDAMMAL AND 5 OTHERS.	M/S.M.V.KRISHNAN ----- M/S.S.MOHANASUNDARARAJAN K.A.DHANASEKARAN FOR RR 3&4 R1 GOVINDAMMAL R2 NAGAVALLI R5 DURAISAMY R6 NO SUCH PERSON
13	CRP/1605/2015 (General)	MOHAMED LATHIF SHEIK VS IMAM SAHIB DURGAH WAKF AND 3 OTHERS.	M/S.C.V.VIJAYA KUMAR ----- M/S.A.AJIMATH BEGUM FOR R1 R2 - D.MURUGAN S/O.DHARMALINGAM M/S.MOHAMMED FAYAZ ALI FOR R4 MEMO OF APPEARANCE FILED BY GOVERNMENT PLEADER(CS) FOR R3 PVT NOTICE ----- AOS NOT FILED
14	CRP/1760/2015	ALONG WITH MP.1 / 2015 P.BABU VS P.KUMAR AND ANOTHER.	M/S.ELIZABETH RAVI P.KUMANAN ----- R1 P.KUMAR R2 P.VELU
15	CRP/1844/2015	ALONG WITH MP.1 / 2015 THE DEVETON PROTESTANT VS MRS. MATEEN KAISER AND 7 OTHERS.	M/S. D. BAHETY SIDDHARTH BAHETY ----- M/S.T.P.SHANKARAN FOR RR1 TO 8
16	CRP/1851/2015	ALONG WITH MP.1 / 2015 V.MANI VS MANJULA	M/S.V.V.SAIRAM ----- M/S.M.MURUGESAN FOR SOLE RESPONDENT
17	CRP/1859/2015	ALONG WITH MP.1 / 2015 KUMARASAMY VS A.G.KANNUSAMY	M/S.C.R.PRASANAN A.PALANIAPPAN A.KUNDAVAI ----- M/S.K.GOVI GANESAN S.VINOTH KUMAR FOR RESPT
18	CRP/1908/2015	ALONG WITH MP.1 / 2015 AND MP.2 / 2015 RAMPRATAP METALS VS S.B. SOMASEKAR	M/S.A.C.KUMARAGURUBARAN A. BABU ----- M/S.S.PUSHPAKARAN P.BHASKARAN FOR SOLE RESPTD
		ALONG WITH MP.1 / 2015	
	AND CRP 1624/2015	D.MURALIDHAR	M/S.A.C.KUMARAGURUBARAN

	VS S.B.SOMASEKAR	A.BABU ----- M/S.S.B.SOMASEKAR P-IN-P (FOR CAVEATOR) M/S.S.PUSHPAKARAN P.BHASKARAN FOR SOLE RESPTD
19	CRP/2012/2015 MUGUI @ MUGUI FLEURY VS SUBRAMANI	M/S. M. SANKAR K. SATISH KUMAR ----- M/S.B.BASKARAN M.MURUGAN FOR RESPT
	AND CRP 2099/2015	
	MAGUI@MAGUI FLEURY VS JACQUILINE	M/S. M. SANKAR K. SATHISH KUMAR ----- M/S.B.BASKARAN M.MURUGAN FOR RESPT
20	CRP/2107/2015 M/S.VENTHURETECH SOLUTIONS VS M/S.VIRGO INDUSTRIES ENGINEERS	M/S.T.K.BHASKAR SRINATH SRIDEVAN K.HARISHANKAR ----- COMPLIED WITH M/S.V.ACHUTHAN FOR RESPT
	AND CRP 2108/2015	
	M/S.VENTHURETECH SOLUTIONS VS M/S.CONVEYORS INDIA	M/S.T.K.BHASKAR SRINATH SRIDEVAN K.HARISHANKAR ----- COMPLIED WITH M/S.V.ACHUTHAN FOR RESPT
	ALONG WITH MP.1 / 2015 PERUMAL VS	
21	CRP/2111/2015 ARJUNAN AND 9 OTHERS.	M/S.N.NAGU SAH N. VARDHA RAJAN ----- M/S.M.S.SUBRAMANIAN FOR R1 TO R10
22	CRP/2134/2015 M/S SIRAJ ELECTRONICS VS LEELA SANJEEVI	M/S.SARVABHAUMAN ASSO MYTHILI SURESH M.POORNIMA ----- M/S.T.P.MANOCHARAN K.P.JOTHEESWARAN FOR RESPT
	ALONG WITH MP.1 / 2015 SELVAM AND 2 OTHERS. VS	
23	CRP/2154/2015 THIRUNAVUKARASU	M/S.P.MANI I.CHARLES M.MAHALAKSHMI ----- M/S.R.GURURAJ D.BASKAR FOR RESPT
	ALONG WITH MP.1 / 2015 VIJAYALAKSHMI VS	
24	CRP/2158/2015 SAVITHRIAMML AND 2 OTHERS.	M/S.T.MUTHUKUMAR P.SRIVIDHYA V. SUNDAR ----- M/S.R.MANIMUTHU M.YUVARAJA FOR RR 1 TO 3
	ALONG WITH MP.1 / 2015 AND MP.2 / 2015 S. SHANTHI VS	
25	CRP/2188/2015 V.M. SAINEEA AND 2 OTHERS.	M/S.R.MANICKAVEL RALPH V. MANOHAR D. SATHISH KUMAR ----- M/S.ASHOK RAJARAAMAN FOR R1 M/S.C.JOHNSON FOR R3 M/S.S.SARAVANAN FOR R2
	AND CMP 10019/2019	
	Order V.M. SAINEEA VS S. SHANTHI AND 2 OTHERS.	M/S.ASHOK RAJARAAMAN -----
	ALONG WITH MP.1 / 2015 RUKMANI(DIED) AND 2 OTHERS. VS	
26	CRP/2446/2015 SIDHALATCHUMY	M/S.V.V.SAIRAM D.BAKTHAVATCHALA BABU ----- SOLE RESPT. - SIDHALATCHUMY
	AND CRP 2370/2015	
	RUKMANI (DIED) AND 3 OTHERS. VS SIDHALATCHUMY	M/S.V.V.SAIRAM D. BAKTHAVATCHALA BABU ----- SOLE RESPT. - SIDHALATCHUMY

27	CRP/2610/2015	ALONG WITH MP.1 / 2015 RAKESH GOEL, S/OSRI PREM CHAND VS PADAM MODI	M/S.G.ANBUMANI ARUN ANBUMANI ----- M/S.S.R.RAJAGOPAL S.R.RAGHUNATHAN FOR SOLE RESPONDENT
28	CRP/2721/2015	MR.V.SUNDAR AND ANOTHER. VS MRS.R.LOGANAYAGI AND ANOTHER.	M/S.L.MOULI ----- M/S.A.PALANIAPPAN K.VENKATESWARAN FOR R1 R2 DIED
29	CRP/3484/2015	ALONG WITH MP.1 / 2015 AND MP.2 / 2015 TAMIL NADU WAQF AND ANOTHER. VS A.S. MAHABOOB BASHA,	M/S.V.RAGHAVACHARI V. SRIMATHI V. LAKSHMINARAYANAN ----- M/S.M.K.HIDAYATULLAH K.H.M.AFZAL S.N.UDHAYAKUMAR C.SATHISH FOR SOLE RESPONDENT
30	CRP/3946/2015	ALONG WITH MP.1 / 2015 R.NATARAJAN VS VASANTHAMANI AND ANOTHER.	M/S I.C. VASUDEVAN R.NIRMALA ----- M/S.V.S.KESAVAN B.SINGARAVELU FOR R1 R2 - PALANIAMMAL W/O.MANICKAM PVT NOTICE ----- R2 - AOS NOT FILED

***** (Concluded) *****